

**Central Administrative Tribunal  
Principal Bench**

**OA No. 2470/2016  
M.A. No. 231/2017**

New Delhi this the 19<sup>th</sup> day of January, 2017  
**Hon'ble Sh. Shekhar Agarwal, Member (A)**  
**Hon'ble Sh. Raj Vir Sharma, Member (J)**

Sh. A.M. Sahay,  
Age 59 years,  
S/o Late Inderdev Sahay,  
R/o 60 IB, Wing Tulsi Niwas,  
Opp. B.M.C. Office, Santacruz,  
Mumbai-400055  
...Applicant  
**(Was working as Commissioner of Central Excise, Kolkata)**

**(By Advocate: Mr. S.K. Gupta)**

**Versus**

Union of India through

1. Secretary,  
Department of Revenue,  
Ministry of Finance,  
North Block, New Delhi.
  
2. Chairman,  
Central Board of Excise & Customs,  
Department of Revenue,  
Ministry of Finance,  
North Block, New Delhi.  
... Respondents

**(By Advocate: Mr. Rajeev Kumar)**

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

M.A. No. 231/2017 has been filed for withdrawing the O.A. The same is allowed. Accordingly, the O.A. is dismissed as withdrawn.

**(Raj Vir Sharma)  
Member (J)**

**(Shekhar Agarwal)  
Member (A)**

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